

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2024

ORDER NO. 97 of 2024

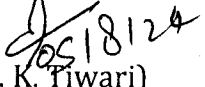
Hon'ble President is pleased to partially modify the roster order no. 88 of 2024 for **CESTAT, Hyderabad** from **19.08.2024** to **30.08.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 19.08.2024 to 30.08.2024	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note:

1. If one of the Members is on leave the other Member will sit in the Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(S. K. Tiwari)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/Hyderabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar